

Title:SUO-MOTU Disclosers

Reference No.:Section 4(1) (b)(xvii) of RTI Act, 2005

Date:15/06/2021

Such other information as may be prescribed

S. No	Details of disclosure
(i)	Grievance redressal mechanism
(ii)	Annual Report
(iii)	Frequently Asked Question (FAQs)
(iv)	Dissemination of information widely and in such form and manner which is easily accessible to the public
(v)	Form of accessibility of information manual/ handbook
(vi)	Whether information manual/ handbook available free of cost or not
(vii)	When was the information Manual/Handbook last updated? Last date of Annual updation – Ongoing Process
(viii)	Details of RTI Applications received and disposed
(ix)	Details of RTI Appeals received and disposed
(x)	Details of earlier CPIOs and FAAs
(xi)	Details of third party Audit of voluntary disclosures
(xii)	Appointment of Nodal Officers not below the rank of Joint Secretary/ Additional HoD
(xiii)	Consultancy committee of key stake holders for advice on suo-motu disclosure
(xiv)	Committee of PIOs/FAAs with rich experience in RTI to identify frequently sought information under RTI
(xv)	Public Disclosures Life Insurers Non-Life Insurers FRBs and Lloyds
(xvi)	Details of all contracts entered into including name of the contractor, amount of contract and period of completion of contract